

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 12/09/2019 (THURSDAY)

S.No.	File No.	Case Particulars	Purpose
1	670 (For review of order dated 22-05-2019, File Nos. 642 & 655)	Rakesh Pant and Sunita Kala <i>As proposed by R. Virk</i>	Orders